

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 9

**C.P. (IB)/200(MB)2022**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **30.11.2022**

NAME OF THE PARTIES: **Shri Subodh Balkrishna Gokhale**

*Appearance (via video-conference):*

For the Applicant : Adv. Avinash R Khanolkar

For the Respondent : None Present

Rule 11 of NCLT, 2016, 59 IBC

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**ORDER**

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on **14.12.2022**. Registry is directed to retain the position of this Petition **High on Board** on the adjourned date.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Akash

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)